

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 234  
(IB)-2130(ND)2019

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ...

Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.12.2020

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,  
HON'BLE MEMBER (T)

PRESENTS:

ORDER

Renotify this case on 11.01.2021.

  
(T.S. SINGH)  
COURT OFFICER